

URGENT/FAX/E-MAIL

No. 1/2008/Import Safety/FSSAI- Vol. II
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare, Govt. of India
FDA Bhavan, Kotla Road,
New Delhi -110002

Dated: 6th July, 2011

INVITATION LETTER

Subject: Draft on "Food Safety and Standards (Food Import) regulations, 2011" – Stakeholders' Consultation Workshop on 14th July 2011- Reg.

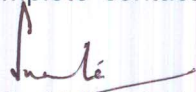
As you are aware that under the Food Safety and Standards Act, the FSSAI has a mandate of ensuring safety of food items imported into the country also. The Authority has engaged the National Institute of Smart Government under the Ministry of Communications & Information Technology for the design and conceptualization of the IT enabled Imported Food Safety System. As part of this engagement, NISG is assisting the authority in establishing the operationalisation of food import clearance processes at various ports of entries.

The FSSAI has already operationalized the imported food clearance process in a phased manner since August-September, 2010 through appointment of Authorized Officers in terms of section 47(5) of the FSS Act, 2006, at 14 major ports of entries (including sea, air and land). The functions of the FSSAI's Authorized Officer inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the custom authorities.

Meanwhile, the FSSAI has developed the draft document on "Food Safety and Standards (Food Import) Regulations" in terms of provisions under FSS Act to ensure the safety of imported food. The draft document is available on FSSAI's website at www.fssai.gov.in for comments/suggestions.

In this context, the FSSAI is organizing a **Stakeholders' Consultation Workshop** (as per attached Programme Schedule) to discuss and have feedback/suggestions on the draft "Food Safety and Standards (Food Import) Regulations, 2011" on **14th July 2011 (Thursday) in Hotel The Trident , Nariman Point, Mumbai – 400021.**

It is requested to kindly make it convenient to participate in the Workshop or nominate the concerned officer to attend the same. A line in confirmation to your participation to **Shri Parmod Siwach, JIO [E-mail: siwachp@fssai.gov.in, Mobile: +919968070273]** will be highly appreciated. Those who are unable to participate in the workshop may send their comments to the undersigned by post or at e-mail commentdfir@gmail.com along with complete contact details latest by 25th July, 2011.


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Encl: As above

To
(As per list enclosed)

